

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH SITTING AT NEW DELHI
ORIGINAL APPLICATION NO. 515 OF 2022

DHARAMVEER.APPLICANT

VERSUS

STATE OF HARYANA & ORS.RESPONDENTS

WITH

ORIGINAL APPLICATION NO. 1011 OF 2024

MR. ISLAM.APPLICANT

VERSUS

SYMBIOSIS PHARMACEUTICALS PVT. LTD.
& ORS.RESPONDENTS

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THROUGH,



SHARAD CHAUHAN

AMICUS CURIAE

CHAMBER NO. 203, M.C SETALVAD CHAMBERS

BLOCK, SUPREME COURT OF INDIA-110001

8510052778

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DATED: 14.10.2025

PLACE: NEW DELHI

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THE SITE INSPECTION CONDUCTED OF INDUSTRIES
LOCATED ON THE BANK OF RIVER MARKANDA,
SITUATED AT KALA AMB, DISTRICT SIRMAUR,
HIMANCHAL PRADESH

1. It is submitted that the present original application no. 515/ 2022 & 1011/ 2024 is pending before the Hon'ble Tribunal for adjudication regarding the issue of pollution in the river Markanda as it is alleged that the industries located on the banks of the river Markanda are discharging the effluent in the stream of river Markanda.

It is further submitted that after seeing the gravity, seriousness of the issue and importance of the issue the Hon'ble Tribunal vide its order dated 08.11.2024, was gracious enough to appoint Shri. Sharad Chauhan,

advocate as an Amicus Curiae to assist the Tribunal in every possible way.

2. It is further submitted that on 06.10.2025 - 08.10.2025, the Amicus Curiae has conducted the site inspection at Kala Amb, located on the bank of river Markanda. It is significant to point out at this juncture that in the industrial area of Kala Amb there are significantly three types of industries are setup likewise iron and steel industry, pharmaceuticals industry and paper industry from small to large scale industries.
3. At the time of site inspection, the Ld. Amicus Curiae has recorded certain findings in respective some industrial units located in the industrial area of Kala Amb, District Sirmour, Himanchal Pradesh :

	NAME OF THE UNIT	FINDINGS
1.	SAI TECH MEDICARE PVT. LTD. Assisted by Shri. Pramod waraich	Primary ETP is found installed and after primary treatment of the effluent it is send to CETP for secondary treatment therefore no effluent is being discharged in the open drain.

2.	<p>SYMBIOSIS PHARMACEUTICALS PVT. LTD. Assisted by Shri. Dharmender kumar (manager)</p>	<p>Primary ETP is found installed and after primary treatment of the effluent it is send to CETP for secondary treatment and as the unit is located on the bank of the river Markanda but no effluent is discharged into the river.</p>
3.	<p>RUCHIRA PAPER LIMITED (Writing and printing unit) Assisted by rakesh kumar (DGM, Personal)</p>	<p>Effluent treatment plant (ETP) cum sewage treatment plant (STP), was found installed and working in the unit and no discharge of any untreated effluent in the drain.</p>
4.	<p>PIDILITE INDUSTRIES LTD, UNIT III Assisted by Shri. Sumant (plant head)</p>	<p>Primary ETP was found operational and after the primary treatment of the effluent the effluent was send to CETP, and sewage is discharged in the soaking pit, and no</p>

		effluent is being discharge in the open drain.
5.	PELLCAPS INDIA FORMERLY KNOWN AS ANAND PACKAGES Assisted by Shri. Uday Pratap Singh (Plant Head)	Primary ETP was found operational and after the primary treatment the effluent is sent to CETP, and no effluent is being discharged in the open drain or river.
6.	VASISHTHA CHEMICALS PVT. LTD. Assisted by Shri. Jitendra Singh (Production Manager)	Sewage is being discharge in the soak pit and no effluent is discharged from the unit into the river stream, as the unit works on the recycling water.
7.	MICRO PET INDUSTRIES Assisted by Shri. Ashok (Accounts Managar)	No effluent is discharged in the river stream and the effluent is sent to the CETP plant and sewage is being discharged in the soak pit.
8.	PROGRESSIVE INDUSTRIES	No effluent is discharged in the open drain or river stream as the industry

	Assisted by Shri. Navtez (Chairman/ Partner)	deals in making of raw LPG cylinder, and the unit works on the recycled water and the sewage is discharged in the soak pit.
9.	SHIVAM PACKAGES assisted by Shri. Vimal Kumar (Owner)	No effluent is being discharged as it is just a injection tray making industry.
10.	SUPER MIX MACHINERY CORPORATION assisted by Shri. Vikram Singh (Munshi)	No effluent is being discharged as the industry is run by recycling the water and no water is discharged into the open drain.
11.	DIGITAL VISION assisted by Shri. Anuj (Head, Quality Assurance)	Primary ETP is found working in the unit and then the after treatment it is sent to CETP, and no effluent is discharged in the open drain.
12.	J.B ROLLING MILLS LTD. Assisted by Shri. Surendra Jain (Director)	No ETP is required as the industry is run by recycling the water as the water is only needed

	for cooling the iron slabs, so no effluent is discharged.
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4. The Himanchal Pradesh State Pollution Control Board, CETP having capacity of 2.5 MLD, is found working.

THROUGH,



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